

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 7th November, 2016

No. HC.VII-167(Pt.-I)/2014/4946/A: Smti. M. Nandi, District & Sessions Judge, Tinsukia & Mr. Vanlalenmawia, Addl. District & Sessions Judge, Aizawl Judicial District, Aizawl are ***exempted*** from attending the Capacity Building Programme on "***Wildlife Crime and Protection of Endangered Wildlife in North-East India***", scheduled to be held on **13.11.2016** in the ***Kaziranga National Park Centenary Convention Centre, Kohora.***

No. HC.VII-167(Pt.-I)/2014/4947/A: In continuation to this Registry's Notification No. HC.VII-167(Pt.-I)/2014/4756/A, dated 26.10.2016, Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers to attend the Capacity Building Programme on "***Wildlife Crime and Protection of Endangered Wildlife in North-East India***", scheduled to be held on **13.11.2016** in the ***Kaziranga National Park Centenary Convention Centre, Kohora-***

- i. Shri Bidyut Kumar Sen, District and Sessions Judge, Udalguri
- ii. Shri Aditya Hazarika, District & Sessions Judge, Dhemaji
- iii. Shri Biswajit Chakraborty, Addl. District and Sessions Judge, Jorhat

The Officers are requested to go through the Notifications / information already uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in connection with the aforesaid programme.

They are to report at the venue on **13.11.2016 at 09:00 A.M.** positively.

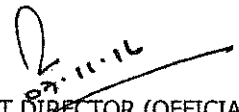
By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167(Pt.-I)/2014/4948 - 4970/A, Dated : 07.11.2016
Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
4. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.
5. The Registrar (Vig. / Admn. / Judicial / Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. ***He is requested to inform the concerned officer accordingly.***
8. **The District & Sessions Judge**, Tinsukia / Udalguri / Dhemaji / Jorhat / Golaghat.
9. Smti Malasri Nandi, District & Sessions Judge, Tinsukia
10. Shri Bidyut Kumar Sen, District and Sessions Judge, Udalguri
11. Shri Aditya Hazarika, District & Sessions Judge, Dhemaji
12. Shri Biswajit Chakraborty, Addl. District and Sessions Judge, Jorhat
13. Sri. Vanlalenmawia, Adli District and Sessions Judge, Aizwal
14. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
15. The Administrative Officer, Judicial Academy, Assam.
16. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload this Notification in the official web site of Gauhati High Court immediately.***
17. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati
19. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati
20. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
21. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
22. The CA to Registrar General, Gauhati High Court, Guwahati.
23. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM